

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2016
NAME OF THE PETITIONER(S) : Dr. P. Rajagopalan
NAME OF THE RESPONDENT(S) : Aidees Electronics Pvt Ltd + 3 Ors
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL)

AVARUN

DESIGNATION

REPRESENTATION BY WHOM

SIGNATURE

1. P. NEELAKANTAN
R. MUKUNDASU

COUNSEL FOR RESPONDENTS



2. GANESH VARANALA
AVARUN
R. SIDHARTH

COUNSEL FOR
PETITIONER



ORDER

Counsels for both the parties are present. Counsel for Petitioner filed the written arguments, copy of which is given to the other side. Counsel for Respondent is directed to file written arguments before the next date of hearing. Put up on 08.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)